नई दिल्ली, रविवार, जुलाई 22, 2012/आसाद्हा 31, 1934

MINISTRY OF LAW AND JUSTICE
(Legislative Department)

NOTIFICATION

New Delhi, the 22nd July, 2012

S.O. 1657(E).—In pursuance of the provisions of Section 12 of the Presidential and Vice-Presidential Elections Act, 1952 (31 of 1952), the following declaration containing the name of the person elected to the office of the President of India is published for general information:

"DECLARATION"

In pursuance of the provisions contained in Section 11 of the Presidential and Vice-Presidential Elections Act, 1952 (31 of 1952) read with rule 35 of the Presidential and Vice-Presidential Elections Rules, 1974, I, V. K. Agnihotri, the Returning Officer for the Presidential Election, 2012, hereby declare that Shri Pranab Mukherjee, resident of H. No. 60/2/97, Kabi Bharati Sarani (Lake Road), Kolkata (West Bengal) has been duly elected to the Office of President of India.

NEW DELHI,
JULY 22, 2012

Sd/-
(V. K. AGNIHOTRI)
RETURNING OFFICER
FOR THE PRESIDENTIAL ELECTION, 2012 AND SECRETARY-GENERAL, RAJYA SABHA.”

[Ф. Но. H-11024(3)/2011-Leg. II]
V. K. BHASIN, Secy.